

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: June 19, 2014

No. 708 / JR(S)/2014

Sri **Pramod Kumar-II**, Additional District Sessions Judge, Sultanpur to be Additional District Sessions Judge/Special Judge, Sultanpur vice Sri Jaitendra Kumar Pandey.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Sultanpur against the special court created for trying cases under the said Act.

No. 709 / JR(S)/2014

Sri **Jaitendra Kumar Pandey**, Special Judge/ Additional District Sessions Judge, Sultanpur to be Additional District Sessions Judge, Sultanpur.

No. 710 / JR(S)/2014

Sri **Pankaj Kumar Agarwal**, Additional District Sessions Judge, Sultanpur to be Additional District Sessions Judge/Special Judge, Sultanpur vice Sri Pradeep Kumar Srivastava.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Sultanpur in the Special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 711 / JR(S)/2014

Pursuant to Government office Memo No. 424/II-4-2014-3(5)/91 T.C. Dated 09.06.2014, Sri **Pradeep Kumar Srivastava**, Special Judge/ Additional District Sessions Judge, Sultanpur is appointed/posted Officer on Special Duty, U.P.State Legal Services Authority, Lucknow.

BY ORDER OF THE COURT,

Sd/-

(PRATYUSH KUMAR)
REGISTRAR GENERAL

No. 217 / JR (S)/ 2014, Dated: Allahabad: June 19, 2014

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Chief Election Commissioner, U.P. State Co-operative Societies Election Commission, Lucknow.

6. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The Officer mentioned above shall hand over charge of his present post and shall proceed to take over charge of his new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

9. Court The officers shall also mention therein personal ID no. allotted by the on the charge certificates.

- a) Sri **Pradeep Kumar Srivastava**, Special Judge/ Additional District Sessions Judge, Sultanpur

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Section Registrar (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

- Court The officers shall also mention therein personal ID no. allotted by the on the charge certificates.

10. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
12. The Registrar (Judicial) (Confidential), High Court, Allahabad.
13. The Joint Registrar (Judicial) (I), High Court, Allahabad.
14. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad
16. The Deputy Registrar (Budget), High Court, Allahabad.
17. The Deputy Registrar (Admin.), High Court, Allahabad.
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(RAM KRISHNA UPADHYAY)

I/c JOINT REGISTRAR (JUDICIAL)(SERVICES)